

(ख) क्या यह सच है कि गोरखपुर जिला सहायिका ने आदेश जारी किये थे कि उक्त भूमि के वितरण के संबंध में भूमिहीन किसान उपरोक्त सहस्रीनदारों, परगना अधिकारियों के कार्यालयों में अपने आवेदन पत्र भेजें; और

(ग) यदि हां, तो अक्टूबर 1967 से मार्च 1968 तक की अवधि में उपरोक्त अधिकारियों के कार्यालयों में भूमिहीन किसानों के कितने आवेदन पत्र प्राप्त हुए तथा कितने किसानों को भूमि दी गई और प्रत्येक किसान को कितने एकड़ भूमि दी गई ?

साह, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहाय सिन्धे) : (क) से (ग). जानकारी उत्तर प्रदेश सरकार से प्राप्त की जा रही है और मिलते ही सभा के पटल पर रख दी जाएगी।

#### Kharif and Rabi Production

\*1745. SHRI SHIVA CHANDRA JHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether estimates of the total Kharif and Rabi production in Bihar this year (1967-68) have been prepared ;

(b) if so, the details thereof ;

(c) if not, the reasons therefor ; and

(d) the total food procurement in Bihar up till now this year ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). Final Estimates of the total production of Kharif and Rabi foodgrains for 1967-68 for Bihar State have not so far been prepared as complete data for Kharif crops has not been received from the State Government and data for rabi crops is due to be received only towards the end of this month.

(d) 18,600 tonnes of rice and 20,000 tonnes of paddy have so far been procured during this crop year (i.e. 1.11.1967 to 24.4.1968).

#### Apeejay Shipping Company

\*1745. SHRI MADHU LIMAYE : Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Starred Question No. 507 on the 7th March, 1968 and state :

(a) if, on Government's own admission, the Apeejay circular "did disclose an attempt to cheat", what are the details of the action taken to foil this attempt ;

(b) whether this action also included (i) asking for an explanation from the firm ; (ii) instituting blacklisting proceedings ; (iii) criminally prosecuting the firm ; and (iv) suspending all dealings and import contract with the firm by the Food Department ;

(c) whether there was any pressure, overt or covert, from the firm on Government for not taking these steps ; and

(d) if not, why these steps were not resorted to in dealing with this attempt to cheat ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (b) No, Sir ; not at that time.

(c) There is no indication in any record with the Government that any such pressure was brought to bear by the firm for not taking the steps mentioned in part (b) of this Question.

(d) The Food Attache in the Indian Embassy did ask the local agents of the Apeejay Shipping Lines in Rangoon to explain the presence of empty gunny bags on board the ship APJ RITA.

As already explained in the House earlier, any other action against the Apeejay Lines was apparently not considered in 1962 because action to foil any such attempt had been taken and also because the Food Attache in the Embassy of India at Rangoon had stated in his letter of the 12th April, 1962, that taking such action may lead to trouble for the informant. When a copy of the confidential circular dated the 7th March, 1962, alleged to have been issued by the Apeejay Shipping Lines to all Masters of its vessels was laid on the table of the Lok Sabha by the late

Dr. Ram Manohar Lohia on the 2nd September, 1966, the latter consideration was no longer valid.

(a) A statement is laid on the Table of the House.

#### Statement

The Food Attache's letter of the 12th April, 1962, enclosing a copy of the alleged Apeejay circular dated the 7th March, 1962, was received in the Food Department on the 18th, April, 1962. The Food Attache sent a telegram from Rangoon on the 21st April, 1962, to the Food Department official at Cochin to see that empty gunnies were not discharged by the ship APJ RITA along with the cargo or offered against shortages. The telegram was repeated to the Food Department. On the 24th April, 1962, a letter was addressed by the Food Department to the Regional Director (Food) at Madras asking him to take necessary action about the proper scrutiny of empty gunnies etc. On the 3rd May, 1962, the Regional Director (Food) at Madras was further asked to depute one of his Deputy Directors to Cochin to conduct an urgent enquiry into the matter and send a detailed report of the investigation to the Food Department. On the 5th May, 1962, the Regional Directors at Bombay and Calcutta were also cautioned against other ships of the Apeejay Lines attempting to misuse empty gunnies with a view to obviate claim of the Government for shortages.

#### Production in Intensive Agricultural District Programme Areas

\*1747. SHRI R. S. VIDYARTHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the yield ; per acre of various crops in the Districts where Intensive Agricultural District Programme is being implemented is unsatisfactory and unsteady ;

(b) whether the causes responsible for the same are being investigated ; and

(c) if so, the action being taken to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The yields for

hectare of important crops have, by and large, shown upward trend in the IADP districts from the inception of the programme in 1960-61 upto 1967-68 except in the loan years of 1965-66 and 1966-67 when these districts, like rest of the country passed through difficult period due to drought conditions. This has been borne out by the Third Evaluation Report on the IADP. In 1967-68 the yields have again generally increased and in some cases appreciably, when compared to the loan years and the earlier period. Record levels of yield have been achieved in some districts in 1967-68.

(c) The State Governments have programmes to extend irrigation facilities through minor irrigation projects. Coupled with these facilities are other programmes like production and distribution of seeds, provision of fertilizer and credit facilities to the farmers and advising on water use and management.

#### मुरादाबाद में तार तथा टेलीफोन के तारों को काटा जाना

\*1748. श्री बलराज मधोक : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 10 अप्रैल, 1968 को मुरादाबाद में ताजिया-जलूस निकालने के लिये तार व टेलीफोन के कितने ही तार काट डाले गये थे ;

(ख) यदि हां, तो इसके परिणामस्वरूप सरकार को कितनी हानि हुई, और

(ग) इससे संचार व्यवस्था कितनी प्रस्त व्यस्त हुई ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) जी हाँ ।

(ख) लगभग एक हजार पांच सौ रुपये ।

(ग) इसके कारण छः युग्मों का नई दिल्ली बरेली मार्ग लगभग 10 घंटे तक रुका रहा । इसके अतिरिक्त 13 विभागीय ट्रंक परिपथ, 4 विभागीय तार परिपथ, 6 रेल वाक परिपथ और 9 रेल तार परिपथ क्रमशः अक्षत